

**THE HIGH COURT OF MEGHALAYA  
SHILLONG**

**NOTIFICATION**

No.HCM.II/333/2013/5133

Dated, Shillong the 25<sup>th</sup> July 2013.

In Partial modification to this Registry Notification No. HCM.II/333/2013/3707 dated 27<sup>th</sup> June, 2013, the Hon'ble Chief Justice has been pleased to post the following Judicial Officers as indicated below:-

1. Smti. B.Giri, Additional District and Sessions Judge, is posted as In - Charge District and Sessions Judge, West Jaintia Hills, Jowai.
2. Shri. A. Ripnar, Additional District and Sessions Judge, is posted as In – Charge District and Sessions Judge, East Khasi Hills, Shillong.
3. Shri. E. Kharumnuid, Additional District and Sessions Judge, is posted as In – charge District and Sessions Judge, West Garo Hills, Tura.

By order

**REGISTRAR GENERAL**